

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA No.736/2019 in O.A.No.310/01273/2016

Dated Thursday, the 21st day of November, Two Thousand Nineteen

PRESENT

**HON'BLE SHRI P.MADHAVAN, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

1.Union of India, rep., by
Controller General of Accounts,
Ministry of Finance, Department of Expenditure,
Lok Nayak Bhavan, 7th Floor,
Nirman Bhavan, New Delhi 110 011.

2.Controller of Accounts,
Ministry of Urban Development,
Nirman Bhavan, New Delhi 110 011.

3.Pay & Accounts Officer,
CPWD, Ministry of Urban Development,
Rajaji Bhavan, Chennai-90.

... Applicants /Respondents

By Advocate Mr.C.Kulanthaivel

S.Sampath Kumaran,
Assistant Accounts Officer(Retired),
No.780-J, North Avenue, TNHB Colony,
Korattur, Chennai-80.

... Respondent / Applicant

By Advocate M/s S.Retnaswamy

ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Judicial Member)

MA 736/2019 has been filed by the respondents in OA 1273/2016 seeking extension of time by a period of six more months for compliance of the orders of this Tribunal dated 17.06.2019 in the said OA.

2. Learned counsel for the applicants/respondents in the MA/OA submits that the matter requires consideration by various Ministries and Nodal departments and they are awaiting necessary information from IA & AD and hence seeks six months time for compliance of the orders of this Tribunal.
3. Learned counsel for the respondent/applicant in the MA/OA opposes for grant of six months' time.
4. However, taking into consideration the submissions of the respondents, three months extension of time is granted for compliance of the orders of this Tribunal dated 17.06.2019.
5. MA is disposed of accordingly.

(T.JACOB)
MEMBER (A)

(P.MADHAVAN)
MEMBER (J)

13.11.2019

M.T.